### WRITTEN ANSWERS TO QUESTIONS

Steps taken to amend the Cooperative Laws

\*679. DR. SALIG RAM:

#### SHRI KRISHAN KANT:

#### SHRI A. G. KULKARNI:

Will the Minister of FOOD AND AGRICULTURE be pleased to state:

- (a) whether State Governments have taken steps to amend the co-operative laws to implement the decisions of the recently held Chief Ministers' and Co-operation Ministers' Conference; and
- (b) if not, what are the reasons for delay?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICUL-TURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI **DEVELOP-**ANNASAHEB SHINDE): (a) Yes, Sit. The Government of Maharashtra, Kerala, Punjab and U.P. have already incorporated certain amendments in the cooperative laws of their States in pursuance of the recommendations of the Conference of Chief Ministers and State Ministers of Cooperation held in June, 1968. Assam, Jammu and Kashmir, Tamil Nadu, Mysore, West Bengal and Harvana Governments appointed Committees to consider amendments to the existing cooperative legislation in their States. In other States, amendments are under consideration.

(b) Does not arise.

SALE OF TRACTORS THROUGH STATE
GOVERNMENTS

\*680. SARDAR NARINDAR SINGH BRAR :

> SARDAR GURCHARAN SINGH TOHRA:

## SHRI JAGAT NARAIN:

Will the Minister of FOOD AND AGRICULTURE be pleased to state :

- (a) whether it is a fact that Central Government have made arrangements to sell tractors to farmers through State Governments from the current year;
- (b) if so, the make and the number of tractors being supplied to each state;

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(c) the extent to which the number of tractors being supplied to States is less than the demand of the public there and the steps being taken by Government to meet the shortage and stop black marketing?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHEB SHINDE): (a) to (c) A statement giving the required information is laid on the Table of the Sabha. [See Appendix LXX, Annexure No. 99].

# पंजाब को फ़ुषि परियोजन। के लिये सहायता

\*881. सरदार गुरचरण सिंह तोहड़ा : क्या खाद्य तथा कृषि मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या पंजाब सरकार ने राज्य की कृषि परियोजनाओं के लिये केन्द्रीय सरकार से विशेष सहायता की मांग की है;
- (ख) यदि हां, तो उसका ब्यौरा क्या है; और
- (ग) इस बारे में सरकार **की क्या** प्रतिक्रिया है ?

†[Assistance to Punjab for Agricultural Projects

\*681. SARDAR GURCHARAN SINGH TOHRA: Will the Minister of FOOD AND AGRICULTURE be leased to state:

- (a) whether the Government of Punjab have asked for special assistance from the centre for agricultural projects of the state;
- (b) if so, what are the details thereof
- (c) what is the reaction of Government thereto?]

खाद्य, कृषि, सामुदायिक विकास और सहकारिता मन्त्रालय में राज्य मंत्री (श्री अण्णा-साहेब शिंदे) : (क) जी नहीं।

(ख) और (ग) प्रश्न नहीं पैदा होता।

†[ ] English translation.